

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4927 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 21st December, 2020.

Sub:- Casual Leave.

Ref:- No. HC(IB) -IT/I/2018/(Vol-I) dated 18.12.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer for casual leave for two days on 04.01.2021 and 05.01.2021 in respect of Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdila, Arunachal Pradesh, along with station leave permission from 02.01.2021 to 06.01.2021, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ⁴⁹²⁹49287A, dated 21.12.2020

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

sd/-
JT.REGISTRAR (VIGILANCE)
Ratan